

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT – 2**

ITEM No.211  
CP(IB)/208(AHM)2022

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Narendra Kumar Bhimsen Goyal  
V/s  
Bank of Baroda

.....Applicant

.....Respondent

**Order delivered on: 19/01/2024**

**Coram:**

Mrs.Chitra Hankare, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : None  
For the Respondent : None

**ORDER**

None present for the parties.

If the applicant or his counsel remains absent on the next date of hearing, the matter will be dismissed.

List the matter on 01.02.2024.

Sd/-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

Sd/-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**